NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 23/73(4)/Chd/2016

Ms. Raghav Agnihotri

...Petitioner.

Versus

M/s Hind Motors India Ltd.

...Respondent.

Present: Mr. Ashok Sachdeva, Authorised Representative on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Same order as in Company Petition No.01/73(4)/Chd/2016. Copy

of the order be enclosed.

(Justice R P Nagrath) Member (Judicial)

Deepa Krishan)
(Deepa Krishan)
Member(Technical)

January 31, 2017